

(6)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
JODHPUR BENCH, JODHPUR

ORDER SHEET

APPLICATION NO 260 OF 1997

Applicant(s)

Respondent(s)

Advocate for
Applicant(s)

Advocate for
Respondent(s)

Notes of the Registry	Orders of the Tribunal
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12th January, 1998.

Mr. Kamal Dave, Counsel for the applicant.
Mr. K.S. Nahar, counsel for the respondents.

The applicant had filed this O.A. for cancellation of order Annex.A/1 dated 8.7.1997 by which he was transferred from Nimbahera to Pratapgarh. The respondents have filed their reply and vide order Annex.R/1 dated 14th August, 1997 cancelled the transfer order of the applicant. In view of this, the application of the applicant has become infructuous. The application is, therefore, dismissed as having become infructuous.

So far as the ground of declaration of proper seniority is concerned, the applicant is free to agitate that point independently after exhausting the departmental remedies, if he so advised.

The O.A. stands disposed of at the stage of admission. The parties are left to bear their own costs.

AM
(A.K.MISRA)
Judicial Member

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*Recd
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Recd*